

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3578

ANSWERED ON:11.12.2009

ON-THE SPOT VISITS

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Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) Whether any review of on-going schemes for the welfare of tribals undertaken;
- (b) if so, the details thereof for the last three years; and
- (c) the outcome of these reviews alongwith the following action taken on the basis thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

(a) to (c) Review of on-going schemes by the Ministry is a continuous process. This is done through annual inspections, periodic field visits, discussions with State Governments, furnishing of periodic progress reports and utilization certificates. In addition, the Ministry also sponsors evaluation and monitoring studies of selected programmes through independent agencies. A list of evaluation studies along with the Agency which conducted these studies is at Annexure.

Follow-up action, being continuously taken by the Centre Government on the basis of reviews done include better monitoring, regular interactions with the State Governments, sensitizing them for better implementation of various schemes, refining scheme guidelines, improving procedures for evaluation and sanction, training and skill development.

Annexure

List of evaluation studies done during the last three years

1. "Evaluation and assessment of the development schemes/projects under Article 275(1) of the Constitution." in the states of Orissa, Andhra Pradesh, Assam, Chhattisgarh, Gujarat, Himachal Pradesh Jharkhand, Karnataka, Madhya Pradesh, Maharashtra, Manipur & Orissa conducted by Water and power consultancy Services Ltd.(WAPCOS).
2. "Impact assessment and evaluation of outputs and outcomes of income generating programmes taken up in 12 States under Special Central Assistance (SCA) to Tribal Sub-Plan (TSP)," (Andhra Pradesh., Orissa, Jharkhand, Maharashtra, Chhattisgarh, Madhya Pradesh., Gujarat, Himachal Pradesh Karnataka, Manipur, Orissa & Tripura.) conducted by Water and power consultancy Services Ltd., (WAPCOS).
3. Assessment of Scheme "Grants in aid to Voluntary Organisations working for the welfare o f Scheduled Tribes" conducted by Tata Institute of Social Sciences (TISS).
4. Evaluation of schemes (i) "Educational Complex in Low Literacy Pockets for development of Women Literacy and suggested strategy for sharper focus during the 11th Five Year Plan with quantifiable outcomes" (ii) "Establishment of Ashram Schools in Tribal Sub Plan Area and (iii) "Construction of Hostels for Scheduled Tribes Girls and Boys" (iv) "Coaching and Allied for Scheduled Tribes" conducted by Indian Social Institute (ISI).
5. Evaluation Study of Primitive Tribal Group (PTG) scheme in Four States of Andhra Pradesh, Madhya Pradesh, Maharashtra and Rajasthan conducted by Indian Institute of Public Administration (IIPA).
6. Evaluation Study of Vocational Training Centre (VTC) Scheme in Five States of Arunachal, Chhattisgarh, M.P., Manipur and Mizoram conducted by Indian Institute of Public Administration (IIPA).
7. In the states of Karnataka and Maharashtra evaluation study concerning "Functioning of State Scheduled Tribes Finance and Development Corporations" was conducted through National Institute of Rural Development (NIRD).